GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3434 ANSWERED ON:13.08.2010 MEDICINES UNDER CGHS Singh Shri Dhananjay

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether distribution of some particular medicines have been stopped in CGHS dispensaries; and
- (b) if so, the details thereof along with the list of the said medicines?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) & (b) CGHS follows formulary of medicines from which medicines are supplied to beneficiaries. Review of the formulary is a dynamic process, which is done from time to time based on the demand of the beneficiaries and technical advances in the field of medicines. The followings are inadmissible to be supplied to CGHS beneficiaries:
- (i) Product manufactured/marketed as food supplement; & cosmetics;
- (ii) Ayurvedic preparations prescribed by allopathic doctors;
- (iii) Vitamins, minerals and anti-oxidants not included in CGHS formulary;
- (iv) Vaccines, in general, are inadmissible except Hepatitis B, Influenza, Leprovac vaccines for high risk individuals recommended by specificialists with justification and counter-signed by Head of Department of the concerned speciality of Government hospital.